

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 98 of 2013**

**Dated : 17<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Punjab State Power Corporation Ltd. ....Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand Kr. Ganesan

Counsel for the Respondent(s) : Ms. Shikha Ohri for R-1  
Mr. Parveen Singh

**ORDER**

At the request of the learned counsel for the Appellant, post the matter on **13.01.2014**.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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